

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 82
TO BE ANSWERED ON 02.02.2017

DECLINE OF EMPLOYMENT OPPORTUNITIES UNDER MGNREGS

82. DR. BHOLA SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether employment opportunities under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have declined during the current year as compared to the previous year and if so, the details thereof along with the reasons therefor;
- (b) the details of number of persons who had sought employment under the said scheme during the years 2014-15, 2015-16 and 2016-17 along with the number of persons provided employment, State/UTwise; and
- (c) the steps taken or being taken by the Government to ensure that the demand for employment under the said scheme is fulfilled?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): No Madam. State/UT-wise details during the year 2015-16 (as on 31st December, 2015) and 2016-17 (as on 31st December, 2016) are given at **Annexure-I**.

(b): The State/UT-wise details of households provided employment as demanded by job card holders under MGNREGA during the years 2014-15, 2015-16 and 2016-17 (as on 24.01.2017) is given in **Annexure-II**.

(c): MGNREGA is a demand driven wage employment programme. The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides for the enhancement of livelihood security of the households in rural areas of the States/UTs by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Funds for programme implementation including for employment generation are released to the States after verifying the performance, utilisation of funds released, and as per the agreed to Labour Budget. The Government is actively engaged with State Government in establishing systems that ensure provision of work as per demand, transparency and accountability.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 82 dated 02.02.2017

(In lakh)

S. No.	States	Persondays generated Upto December	
		2015-16	2016-17
1	ANDHRA PRADESH	1517.08	1575.54
2	ARUNACHAL PRADESH	45.59	43.33
3	ASSAM	308.92	326.61
4	BIHAR	401.23	506.71
5	CHHATTISGARH	503.97	686.33
6	GOA	0.89	0.86
7	GUJARAT	104.12	219.84
8	HARYANA	39.57	63.22
9	HIMACHAL PRADESH	154.00	163.65
10	JAMMU AND KASHMIR	120.09	139.12
11	JHARKHAND	401.02	534.03
12	KARNATAKA	349.16	626.70
13	KERALA	537.54	463.07
14	MADHYA PRADESH	816.71	695.47
15	MAHARASHTRA	476.25	557.15
16	MANIPUR	43.05	97.70
17	MEGHALAYA	126.31	169.99
18	MIZORAM	62.47	113.01
19	NAGALAND	142.56	200.39
20	ODISHA	543.54	565.02
21	PUNJAB	96.55	132.65
22	RAJASTHAN	1586.99	1936.93
23	SIKKIM	23.60	29.56
24	TAMIL NADU	2738.23	2918.08
25	TELANGANA	929.15	847.03
26	TRIPURA	447.58	325.09
27	UTTAR PRADESH	1141.13	1322.71
28	UTTARAKHAND	124.70	169.64
29	WEST BENGAL	1573.50	1559.36
30	ANDAMAN & NICOBAR	1.25	1.40
31	LAKSHADWEEP	0.03	0.0004
32	PUDUCHERRY	4.98	5.35
	Total	15361.78	16995.56

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 82 dated 02.02.2017

Sl. No.	States	2014-15		2015-16		2016-17 as on 24/01/2017	
		Employment demanded	Employment Provided	Employment demanded	Employment Provided	Employment demanded	Employment Provided
1	ANDHRA PRADESH	66.54	55.59	70.00	60.62	66.38	60.32
2	ARUNACHAL PRADESH	1.53	1.41	2.04	1.88	2.11	1.94
3	ASSAM	13.87	12.24	24.41	21.73	22.55	18.40
4	BIHAR	18.03	12.44	24.40	18.39	30.15	20.30
5	CHHATTISGARH	41.03	32.59	55.89	41.17	47.03	35.49
6	GOA	0.08	0.08	0.06	0.06	0.06	0.06
7	GUJARAT	10.99	9.17	12.02	10.00	14.39	10.81
8	HARYANA	4.03	3.26	3.24	2.60	4.79	3.58
9	HIMACHAL PRADESH	6.50	5.76	6.09	5.42	6.67	5.59
10	JAMMU AND KASHMIR	5.06	4.31	10.41	9.43	6.82	5.03
11	JHARKHAND	17.89	15.73	18.35	15.68	27.38	21.22
12	KARNATAKA	41.98	30.08	41.89	30.29	48.00	35.79
13	KERALA	17.48	15.13	18.96	16.93	17.45	15.28
14	MADHYA PRADESH	66.88	58.26	60.23	51.79	52.54	38.84
15	MAHARASHTRA	24.77	21.56	27.74	23.96	29.30	23.94
16	MANIPUR	5.05	4.99	4.94	4.85	5.36	5.26
17	MEGHALAYA	4.73	4.63	5.12	5.00	5.05	4.55
18	MIZORAM	2.67	2.67	2.38	2.38	2.14	2.13
19	NAGALAND	4.83	4.75	5.36	5.33	4.94	4.91
20	ODISHA	25.92	21.27	37.27	31.48	34.79	26.99
21	PUNJAB	4.20	3.38	6.78	5.76	7.61	6.09
22	RAJASTHAN	59.29	51.43	70.43	60.23	70.27	57.88
23	SIKKIM	0.73	0.68	0.85	0.81	0.80	0.73
24	TAMIL NADU	70.11	69.13	75.62	74.13	73.85	72.45
25	TELANGANA	56.84	43.50	58.01	45.75	52.63	40.41
26	TRIPURA	11.29	11.01	9.86	9.56	8.95	8.56
27	UTTAR PRADESH	56.04	47.16	82.03	68.55	71.23	57.10
28	UTTARAKHAND	5.95	5.43	7.52	6.78	7.44	6.21
29	WEST BENGAL	86.11	73.54	102.35	91.58	85.32	69.64
30	ANDAMAN AND NICOBAR	0.17	0.16	0.12	0.11	0.08	0.08
31	LAKSHADWEEP	0.006	0.005	0.002	0.001	0.0001	0.00003
32	PUDUCHERRY	0.41	0.32	0.42	0.36	0.40	0.34
	Total	730.99	621.68	844.77	722.62	806.48	659.91

